

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 748 OF 2016 IN
APPEAL NO. 342 OF 2016 &
IA NOS. 749, 750 & 751 OF 2016**

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Tata Teleservices (Maharashtra) Ltd.

.... Appellant (s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Shailesh Kr. Kapoor

Mr. Ajay Kumar

Mr. Suruchi Thapar

ORDER

**IA NO. 748 OF 2016
*(Appl. for urgent listing)***

Issue notice to the Respondents returnable on 02.01.2017. Dasti,
in addition, is permitted.

List the matter on **02.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt